

ITEM NO.22

COURT NO.5

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 36752/2014

LAKHMI CHAND (D) THROUGH . LR'S & ORS. Petitioner(s)

VERSUS

HARYANA STATE & ANR. Respondent(s)

(SLP 11340 OF 2015 AND CC NO. 7939 OF 2015 TO BE LISTED BEFORE
HON'BLE CHAMBER COURT)

WITH SLP(C) No. 11340/2015 (IV-B)

S.L.P.(C)...CC No. 7939/2015 (IV-B)
(I.A.NO(s).60029 and 60030/2019)

Date : 24-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
[IN CHAMBER]

For Petitioner(s) Mr. Gagan Gupta, AOR
Mr. Vivek Arya, Adv.
Mr. Ananta Prasad Mishra, Adv.

Mr. Siddharth Mittal, AOR
Mr. Prabhat Kumar, Adv.

Mr. Anil Mittal, Adv.
Mr. V.S. Gupta, Adv.
Mr. Ram Naresh Yadav, AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 11340/2015 :

As per Office Report dated 28.01.2020 learned counsel for the petitioner has not taken fresh steps by filing spare copies for issuance of show cause notice to respondents no.6, 8 to 10.

Learned counsel for the petitioners submits that the impugned order is passed in the land acquisition matter in which the said unserved respondents were the petitioners before the High Court.

At the request of learned counsel for the petitioners, notice upon unserved respondents no.6, 8 to 10 are dispensed with for the present.

The Registry is directed to process the matter for listing before the Court.

I.A.NO(s).60029 and 60030/2019 in SLP(C) CC No.7939 of 2015 :

Abatement is set aside.

Delay of 550 and 208 days respectively in filing the application for substitution is condoned.

For the reasons stated in the application supported by an affidavit, application (IA 60029/2019) is allowed and the legal representatives of deceased petitioners no.1(b) and 1(c) are brought on record.

Amended cause title be filed within two weeks.

The Registry is directed to process the matter for listing before the Court.

(MAHABIR SINGH)
AR-cum-PS

(BEENA JOLLY)
BRANCH OFFICER